

Notification No.236/2022

STANDING INSTRUCTIONS – PARTIAL MODIFICATIONS

The following partial modifications are made in the Standing Instructions in the Principal Seat at Madras **with effect from 22.09.2022.**

Principal Seat at Madras

A) The urgent matters pertaining to the Court presided over by Hon'ble Mr.Justice Sunder Mohan be placed before the Court presided over by Hon'ble Ms.Justice R.N.Manjula.

// BY ORDER OF THE HON'BLE ACTING CHIEF JUSTICE //

HIGH COURT, MADRAS
DATED : 20-09-2022

REGISTRAR (JUDICIAL)